

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)2015
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**


NAME OF THE COMPANY: M/s. Mr. Vineet Sharma V/s. Bass Metal Pvt. Ltd. & ors.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Saurabh Kalia	Adv	Petitioner	<u>Allish</u>
2.	Ms. Aishwarya Misra			
3.	Mr. Pratap Shanker		R-2 & 3	Pratap Shanker

ORDER

List on 21.10.2016 for arguments.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)